

Emergency Plan submitted by Indian Agricultural Research Institute

1737. SHRI S. P. BHATTACHARYYA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Indian Agriculture Research Institute as submitted an emergency plan recently to the Ministry of Agriculture ; and

(b) if so, the outlines of the Plan ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) and (b). Immediately after the outbreak of the hostilities early in December, 1971, the scientists at the IARI recognised the urgent need for stepping up further the production of wheat, barley, gram and mustard during the *Rabi* season with a view to compensate for any losses to crop production in the border areas. Since the sowings of these crops were mostly over, increase in productivity had to come largely from improvement in post-sowing management practices. A note was, therefore, formulated giving an action plan based on the data available at the IARI and other research stations under the all-India Co-ordinated Crop Improvement Projects of the ICAR and was sent to the Ministry of Agriculture for implementation. Its main points are summarised below, crop-wise :—

1. *Wheat*

(a) Improving the yield of timely sown irrigated wheat through fertiliser application and weed and pest control ;

(b) Sowing of wheat in large areas now under potato and sugarcane towards the end of December, or early January by adopting the special packages of practices developed for this purpose ;

(c) Improving the yield of *barani* wheat through fertiliser application and pest control.

2. *Barley* : Control of aphids to increase production.

3. *Bengal gram* : Control of the gram caterpillar or pod borer, cutworms

and bruchids to increase production substantially.

4. *Mustard* : Control of aphids to reduce damage and thereby increase yields

Setting up of Rural Housing Finance Corporation in States

1738 SHRI MANORANJAN HAZRA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have any proposal to set up a Rural Housing Finance Corporation in each State ; and

(b) if so, main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) There is no such proposal at present.

(b) Does not arise.

Registration of Plots and Construction of Houses in Greater Kailash II, New Delhi

1739. SHRI N. K. SANGHI : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 645 on the 20th March, 1972 and state :

(a) whether registration of plots in Greater Kailash II, New Delhi can now be undertaken by the plot holders ; and

(b) if so, the formalities to be gone through and when construction work can be undertaken by the plot holders ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) The Municipal Corporation of Delhi will accept the building plans from the individual plot holders provided they have got the plots registered in their favour and after the Corporation have approved building plans, the plot holder can undertake the construction.